

Through FAX

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Pradip Kumar Choubey,
District & Additional Sessions Judge, Giridih,
- (ii) Sri Satya Prakash No.-2,
District & Additional Sessions Judge-cum- Spl. Judge,
FTC for Offences against Women, Dhanbad.


Sub.: Regarding nomination for attending the programme on "Refresher Course for POSCO Courts" (P-1044) scheduled to be held on 08-10th, September, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "**Refresher Course for POSCO Courts**" (P-1044) scheduled to be held on **08-10th September, 2017** at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.


Yours faithfully,
Sd/- **R.K. Vaish**
Registrar (Administration)

Memo No. 4032 /Apptt.

Dated Ranchi the 06/09/2017

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Giridih & Dhanbad for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.


Registrar (Administration)